

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.02.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1378 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Kairav Anil Trivedi Erstwhile RP Raviraj Takawane Vs. State Bank of India & Anr.	Kairav Anil Trivedi
2.	I.A. No. 1380 of 2026 in Comp. App. (AT) No. ___ of 2026	J V Gokal Charity Trust & Ors. Vs. Mukesh Ramanlal Gokal & Ors	Kalpesh Joshi
3.	I.A. No. 1381 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Union of India Vs. Rolta India Ltd. & Ors.	Shashank Bajpai
4.	I.A. No. 1382 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Greater Noida Industrial Development Authority Through Its Manager (Builder) Vs. Prabhjit Singh Soni Resolution Professional for JNC Construction Pvt. Ltd. & Anr.	U. N. Singh
5.	I.A. No. 1383 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Kaira V Anil Trivedi Erstwhile RP Vs. State Bank of India & Anr.	Kairav Anil Trivedi
6.	I.A. No. 1384 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Accel Lifestyle Pvt. Ltd. Vs. Lok Housing & Construction Ltd. & Ors.	Nithin Chowdary Pavuluri
7.	I.A. No. 1385 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Nath Properties Pvt. Ltd. Vs. Lok Housing & Construction Ltd. & Ors.	Nithin Chowdary Pavuluri

8.	I.A. No. 1386 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Neeraj Goel Vs. State Bank of India & Anr.	Vishal Sharma
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